

ITEM NO.9

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH
Criminal Appeal No(s). 3919/2025

MUNNA YADAV

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 20-01-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr Danish Saifi, Adv.
Mr Naman Dwivedi, Adv.
Mr Chunri Gupta, Adv.
Mr Manoj Kumar, Adv.
Mr. V. Elanchezhiyan, AOR

For Respondent(s) :

Ms. Tulika Mukherjee, AOR
Mr. Beenu Sharma, Adv.
Mr. Venkat Narayan, Adv.

Mr. Rohit Amit Sthalekar, AOR
Mr. Siddhant Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 is duly represented and reply has already been filed.

Respondent no. 2 is duly represented.

Scanned copies of the High Court and Trial Court have been received from the High Court and as per office report the same have been provided to the counsel for the parties through e-mail.

Registry to process the matter for listing before the Hon'ble Court as per rules.

Copy of this Record of proceeding be furnished to the concerned ld. Advocate-on-record for information and compliance.

SUJATA SINGH
Registrar

HJ